

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 10.12.2018

NOTICE

Take Notice that the following matter listed in the Court of Registrar at 11:30 AM will not be taken up today due to non-availability of Bench. The next date of hearing will be indicated below.

S. No.	Case No.	Name of the parties	Original Date Of Hearing	Next Date of Hearing
1.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	10.12.2018	11.12.2018

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- 1. Notice Board**
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By Order
-sd/-

Assistant Registrar